

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
(IB)-199(PB)/2019

IN THE MATTER OF:

Pankaj Pandey

.... Applicant/petitioner

v.

M/s. Cosmos Infra Engineering (India) Pvt. Ltd.

.... Respondent

Under Section 7 of IBC.

Order delivered on 01.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Mr. Namit Bangia, Adv.

For the respondent Ms. Ruchika Daria, Adv.

ORDER

Reply has already been filed.

Rejoinder, if any, be filed within five days with a copy in advance to the counsel opposite.

List for arguments on 24.04.2019.

-Sd-

(M. M. KUMAR)
PRESIDENT

-Sd-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)